

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-II**

**Item 18**

**CP(CAA) No. 31/Chd/Hry/2020  
(2nd Motion)**

**Under Section 230-232, CA 2013**

**In the matter of:-**

Nirmalkunj Import Ltd. & Anrs.

.....Transferor Companies

With

Frazer Foods India Pvt. Ltd.

....Transferee Company

**Present :**

Mr. Arora Vishwas Kumar, Advocate for the petitioner companies.

Mr. Yogesh Putney, Senior Standing Counsel for Income Tax Department.

It is pointed out by learned counsel for the petitioner companies that this is a part-heard matter and it was re-listed vide order dated 07.02.2023. So, the matter be sent to Court-I for further consideration. File be sent to Court-I and parties are directed to appear before Court-I. At the request of learned counsel for parties, let the matter be listed on 12.09.2023.

Sd/-

Sd/-

(Umesh Kumar Shukla)  
Member (Technical)

(Harnam Singh Thakur)  
Member (Judicial)

September 5, 2023

*Vriti*